

Filing No. ABA/8643/2020

Jamuna Prasad @ Yamuna Prasad Vs The State of Jharkhand

Advocate's Name- Mr. Rahul Pandey

Defects:-

9. (i) Name of one of the advs. may be mentioned on the body of vak.
- (ii) Name of petitioner may be written below execution in vak.
- (iii) Pagination of petition may be corrected.
- (iv) True F/C or T/C of page no. 50-52 may be filed.
- (v) True T/C of hand written pages of all the annexure may be filed.
- (vi) Adv. through dt. Differs from affidavit dt.
- (vii) Petition may be tagged properly.
- (viii) Address of petitioner may be verified with impugned order.
- (ix) U/S in prayer, differs from para-1.
- (x) U/S in registered part of FIR, differs from first page of the same. Hence, u/s in petition may accordingly be verified.
- (xi) Name of deponent may be verified with execution.